OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

In partial modification to this office order No.94191-94351/F.1(3)/Gaz/2023 Dated 21.12.2023, Sh. Sushil Anuj Tyagi, Addl. Sessions Judge, (Central) Tis Hazari Courts, Delhi, is hereby authorized as Officer In-charge of Recrod Room (Sessions, Civil & Criminal), Tis Hazari Courts, Delhi, in place of Sh. Praveen Singh, Addl. District Judge (Central), Tis Hazari Courts, Delhi, and Ms. Ruchi Agarwal Asrani, PO-MACT (Central), Tis Hazari Courts, Delhi as Link Officer In-Charge, Record Room (Sessions, Civil & Criminal), Tis Hazari Courts, Delhi, in place of Sh. Hem Raj, Addl. Sessions Judge (West), Tis Hazari Courts, Delhi, with immediate effect.

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

> (NAROTTAM KAUSHAL) Principal District & Sessions Judge (HQs) Delhi

F.1(3)/Gaz/2024

Sub:- Officer In-Charge/Link Officer In-Charge, Record Room (Sessions, Civil & Criminal), THC. Copy forwarded for information & necessary action to:-

- 1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2. The Ld. Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
- 3. The Officer concerned.
- 4. The AO(J)/Branch In-charge, Admn.I,II &III, Recrord Room (Sessions, Civil & Criminal), Computer Branch, General Branch, IT & Digitization Cell, Tis Hazari Courts, Delhi.
- 5. The PS to the undersigned.
- 5.—The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
- 7. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)

Delhi